

IN THE HIGH COURT OF KERALA AT ERNAKULAM

13/03/2019

NOTICE

THE FOLLOWING CASE STANDS REFERRED TO THE FULL BENCH AND WILL BE POSTED BEFORE THE BENCH ON 04/04/2019 AT 1.45 PM. THE COUNSEL ARE DIRECTED TO FURNISH THE REQUIRED PAPERBOOK, AT THE EARLIEST.

1 MACA 1913/ 2012  
& CM.Appl.1/2012  
(CMAP.2238/2012)  
& IA.2/2015 (IA.4249/2015)  
& IA.1/2019

SRI.AGI JOSEPH /  
SRI.T.C.SURESH MENON(COVEATOR)  
SMT.ACHU SUBHA ABRAHAM  
SMT.CHITHRA CHANDRASEKHARAN  
SMT.K.R.MONISHA  
SRI.PHILIP T.VARGHESE  
SRI.THOMAS T.VARGHESE  
SRI.T.C.SURESH MENONCOVEATOR  
SRI. T.C. SURESH MENON- SERVED ON

BY ORDER

Sd/-

REGISTRAR (JUDICIAL)